

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA
UNSTARRED QUESTION NO-1042
ANSWERED ON- 12/12/2023

DEBT OWED BY WILFUL DEFAULTERS

1042. SHRI RANDEEP SINGH SURJEWALA

Will the Minister of FINANCE be pleased to state:-

- (a) the total number of wilful defaulters reported by public and private sector banks, year-wise since 1st May, 2019 till date;
- (b) the total amount of debt owed by wilful defaulters to public and private sector banks currently, the details thereof, bank-wise and year-wise;
- (c) the list/names of wilful defaulters since 1st May, 2019 till date;
- (d) the list of willful defaulters prosecuted since 1st May, 2019 till date; and
- (e) whether RBI has written off loans of top wilful defaulters including firms belonging to fugitive economic offenders, if so, the details and amount of loans written off?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KARAD)

(a) to (e): The Reserve Bank of India (RBI) has informed that total number of wilful defaulters having outstanding loan of Rs. 25 lakhs and above in public sector banks was 10,209, 10,486, 11,462, 12,424 and 14,159 as at the end of June 2019, June 2020, June 2021, June 2022 and March 2023 respectively. In case of private sector banks, these number stand at 1,950, 2,062, 2,205, 2,453 and 2,504 respectively during the same period.

Bank-wise and year-wise details of outstanding amounts owed by wilful defaulters are at Annex.

The list/names of suit-filed wilful defaulters of Rs. 25 lakhs and above is available in the public domain and can be accessed at the following URL of credit information companies, registered with and regulated by RBI:

- (i) suit.cibil.com,
- (ii) suit.experian.in,
- (iii) equifax.co.in, and
- (iv) Crifhighmark.com

RBI has informed that the list of non-suit filed wilful defaulters is confidential in nature and are not in public domain. Further, RBI does not write-off loans of wilful defaulters, including those belonging to fugitive economic offenders.

As per inputs received from the Directorate of Enforcement (ED), it has taken up around 1,105 bank fraud cases, including those pertain to willful defaulters, for investigation under the provisions of the Prevention of Money Laundering Act, 2002 (PMLA). Necessary action as per the provisions of PMLA has been taken, which resulted in attachment of proceeds of crime (PoC) amounting to Rs. 64,920 crores (approx.). 150 accused persons have been arrested and 277 Prosecution Complaints (PCs), including 54 supplementary PCs have been filed before the Hon'ble Special Courts (PMLA).

Rajya Sabha Unstarred question no. 1042, regarding Debt Owed by Wilful Defaulters

Outstanding amount owed by wilful defaulters in Public and Private Sector Banks

(Amounts in crore Rs.)

Banks	As on 30.6.2019	As on 30.6.2020	As on 30.6.2021	As on 30.6.2022	As on 31.3.2023
Axis Bank Limited	2,068	2,056	2,100	2,072	2,095
Bandhan Bank Limited	--	--	--	11	--
Bank of Baroda ¹	15,059	18,174	20,646	25,177	23,082
Bank of India	10,256	13,432	15,272	15,871	17,121
Bank of Maharashtra	1,910	5,217	6,731	6,772	8,090
Canara Bank ²	6,651	7,730	12,086	14,467	15,648
CSB Bank Limited	197	222	210	262	256
Central Bank of India	7,586	6,956	10,402	14,651	16,936
City Union Bank Limited	17	19	19	54	54
DCB Bank Limited	14	14	50	50	50
Dhanlaxmi Bank Limited	405	779	682	754	881
HDFC Bank Limited	564	593	541	525	508
ICICI Bank Limited	1,168	1,304	1,603	1,354	2,326
IDBI Bank Limited ⁷	13,556	10,778	17,101	22,721	25,013
IDFC First Bank Limited	--	--	--	--	58
Indian Bank ³	9,374	10,778	6,567	10,785	11,330
Indian Overseas Bank	5,905	5,922	8,200	12,758	13,986
IndusInd Bank Limited	958	963	956	956	935
Karnataka Bank Limited	472	648	866	1,079	1,142
Karur Vysya Bank Limited	681	768	775	802	785
Kotak Mahindra Bank	9,742	11,111	13,402	16,059	18,464
Nainital Bank Limited	22	22	14	14	14
Punjab and Sind Bank	276	511	1,077	1,213	1,218
Punjab National Bank ⁴	33,049	37,376	37,181	37,986	44,563
State Bank of India ⁵	47,567	46,260	66,746	75,756	79,248
Tamilnad Mercantile Bank Limited	412	502	652	619	619
The Federal Bank Limited	1,074	1,038	1,276	1,353	1,339
The Jammu And Kashmir Bank Limited	1	1	1	1	1
The Ratnakar Bank Limited	76	81	56	55	55
The South Indian Bank Limited	727	720	809	883	701
The Lakshmi Vilas Bank Limited	175	216	261	233	--
UCO Bank	6,934	8,246	9,590	9,590	11,428
Union Bank of India ⁶	17,803	25,052	26,824	31,924	37,223
Yes Bank	79	2,174	2,163	3,396	409

Source: Reserve Bank of India

¹ Vijaya Bank and Dena Bank were amalgamated into Bank of Baroda with effect from 1.4.2019

² Syndicate Bank was amalgamated into Canara Bank with effect from 1.4.2020

³ Allahabad Bank was amalgamated into Indian Bank with effect from 1.4.2020

⁴ Oriental Bank of Commerce and United Bank of India were amalgamated into Punjab National Bank with effect from 1.4.2020

⁵ State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Mysore, State Bank of Patiala, State Bank of Travancore and Bhartiya Mahila Bank Limited were merged with State Bank of India with effect from 1.4.2017

⁶ Andhra Bank and Corporation Bank were amalgamated into Union Bank of India with effect from 1.4.2020

⁷ IDBI Bank Limited, was recategorised as a private sector bank by RBI with effect from 21.1.2019.

Note: The figures of the banks amalgamated are incorporated into those for the respective bank into which they were amalgamated.
